

**REPEALED ACTS (Alphabetical)**

<b>Name of Repealed Acts</b>	<b>Remarks (Repealed by)</b>
<b>1</b>	<b>2</b>
The Assam Aid to Industries (Small and Cottage Industries) Act, 1955	The Assam Aid to Industries (Small and Cottage Industries) (Repealing) Act, 2022
The Assam Acquisition of Land for Flood Control and Prevention of Erosion (Validation) Act, 1955	The Assam Land (Requisition and Acquisition) Act, 1964 (Assam Act No. XV of 1964
The Assam Adoption of Standard Weights Act, 1955	The Assam Weights and Measures (Enforcement) Act, 1959 (Assam Act No.XIX of 1959)
The Assam Acquisition of Land for Flood Control and Prevention of Erosion Act, 1955	The Assam Land (Requisition and Acquisition) Act, 1964 (Assam Act No. XV of 1964
The Assam Agricultural Produce Market Act, 1972	Repealed by Assam Agriculture Produce and Livestock Marketing (Promotion and Facilitation) Act, 2020 (Act No. XXIV of 2022)
The Assam Amusement and Betting Tax Act, 1939.	Repealed by GST Act, 2017
The Assam Adhiar Protection and Regulation Act, 1948	Repealed by The Assam Temporarily Settled Areas) Tenancy Act, 1971
The Assam Agricultural Pests and Diseases Act, 1950	The Assam Repealing Act, 2022 (XXXIII)
The Assam Agriculturist Loans (Extension to United Khasi, Jaintia Hills District) Act, 1963	The Assam Repealing Act, 2022 (XXXIII)
The Assam Apartments (Construction and Transfer of Ownership) Act, 2006	The Assam Repealing Act, 2022 (XXXIII)
The Assam Borstal Institution Act, 1969	The Assam Borstal Institution (Repealing) Act, 2022
The Assam Board of Revenue Act,1959	The Assam Board of Revenue Act,1962
The Assam Basic Education Act, 1954	The Assam Elementary Education Act, 1962
The Bengal, Bihar, Orissa and Assam Laws act, 1912.	Repealed by Act IV of 2018
The Assam Births and Deaths Registration Act, 1935	Repealed by Registration of Birth and Death Act, 1969 (18 of 1969)
The Births, Deaths and Marriages Registration Act, 1886.	Repealed by Repealing Act, 1938 (Act I of 1938) (Central Act)
Bodoland Autonomous Council Act, 1993	Repealed by Bodoland Autonomous Council (Repeal) Act, 2003
The Assam Bhoodan Act, 1965	Assam Land and Revenue Regulation (Amendment) Act, 2022
The Bengal Sati Regulation, 1829	Repealed by The Commission of Sati (Prevention) Act, 1987
The Bengal Vaccination Act, 1880	The Assam Repealing Act, 2022 (XXXIII)
The Bijni Succession Act, 1931	The Assam Repealing Act, 2022 (XXXIII)
The Bengal Alluvion and Dilluvion Regulation,	The Assam Repealing Act, 2022

1825	(XXXIII)
The Bengal Inheritance Regulation, 1793	The Assam Repealing Act, 2022 (XXXIII)
The Bengal Inheritance Regulation, 1800	The Assam Repealing Act, 2022 (XXXIII)
The Bengal Land Revenue Regulation Act, 1793	The Assam Repealing Act, 2022 (XXXIII)
The Bengal Patni Taluks Regulation, 1819	The Assam Repealing Act, 2022 (XXXIII)
The Bengal Patni Taluks Regulation, 1820	The Assam Repealing Act, 2022 (XXXIII)
The Bengal Permanent Settlement Regulation, 1793	The Assam Repealing Act, 2022 (XXXIII)
The Assam Consolidation of Holdings Act, 1960	The Assam Consolidation of Holdings (Repealing) Act, 2022
The Assam Classical Institutions (Sanskrit and Pali Prakrit) (Provincialisation) Act, 1996	The Assam Classical Institutions (Sanskrit and Pali Prakrit) (Provincialisation) (Repealing Act, 2022)
The Assam Children Act, 1970	The Assam Children (Repealing) Act, 2022
The Assam College Education (Provincialisation) Act, 1996	The Assam College Education (Provincialisation) Act Repealing Act, 1998 (Assam Act No. of 1999)
The Assam Committees of Enquiry (Appointment & Evidence) Act, 1947	The Assam Repealing and Amending Act, 1953(Assam Act No. X of 1953)
The Assam Cattle Preservation Act, 1950	The Assam Cattle Preservation Act, 2021
The Cotton College State University Act, 2011	Cotton University Act, 2017
Assam Commissioners (Transfer of Power's Act), 1947	Assam Board of Revenue Act, 1959 (Act VIII of 1960)
The Cattle Trespass Act, 1860	Repealed by Act I of 1871
The Cattle Trespass (Assam Amendment) Act, 1936.	Principal Central Act: Cattle Trespass Act, 1871 was repealed by Act I of 1938
The Criminal Law (Amendment) Act, 1934.	The Assam Repealing Act, 2022 (XXXIII)
The Assam Commissioners Powers Distribution Act, 1939	Repealed by Assam Board of Revenue Act, 1962
Code of Criminal Procedure(Assam Amendment) Act, 1966	Repealed by Cr PC, 1973
The Assam Cattle Diseases act, 1948	The Assam Repealing Act, 2022 (XXXIII)
The Cement Control Act, 1953	The Assam Repealing Act, 2022 (XXXIII)
The Assam Courts of Wards (Delegation of Power) Act, 1963	The Assam Repealing Act, 2022 (XXXIII)
The Court of Wards Act, 1879	The Assam Repealing Act, 2022 (XXXIII)
The Assam Deputy Speaker Salary Act, 1948	The Assam Deputy Speaker's Salaries&Allowances Act, 1956 (Assam Act No.VIII of 1956 )
The Assam Deputy President's Salary Act, 1937 The Assam Deputy President's Salary (Amendment) Act, 1941	The Assam Repealing and Amending Act, 1953(Assam Act No. X of 1953)

The Assam Disturbances(Commission of Enquiry) Act, 1950	The Assam Repealing and Amending Act, 1953(Assam Act No. X of 1953)
The Assam Deputy Speaker's Salaries and Allowances Act, 1956	The Assam Deputy Speaker's Salaries and Allowances Act, 1958 (Assam Act No. XVI of 1958)
The Assam Deputy Speakers Salaries and Allowances Act, 1958.	Repealed by Assam Speaker's and Deputy Speaker's Salaries, Allowance and Amenities Act, 2018
The Assam Darrang and Lakhimpur Districts (Assimilation of Laws on State Subjects) Act, 1951	The Assam Darrang and Lakhimpur Districts (Assimilation of Laws on State Subjects)(Repealing) Act, 2022
The Assam Dadans Act, 1944	The Assam Repealing Act, 2022 (XXXIII)
The Assam Debt Conciliation Act, 1936	The Assam Repealing Act, 2022 (XXXIII)
The Assam Development Authorities Act, 1964	The Assam Repealing Act, 2022 (XXXIII)
The Assam Drugs (Control) Act, 1950	The Assam Repealing Act, 2022 (XXXIII)
The Assam Districtwise Population Pattern Reflection in service (In Class-III and class-IV Posts) Acts, 1994	The Assam Repealing Act, 2022 (XXXIII)
The Assam Disorderly House Act, 1936	The Assam Repealing Act, 2022 (XXXIII)
The Assam Elementary Education (Provincialisation) Act, 1974	The Assam Elementary Education (Provincialisation) (Repealing) Act, 2022
The Assam Embankment and Drainage Act, 1941	The Assam Embankment and Drainage Act, 1953 (Assam Act No. I of 1954)
The Assam Elementary Education Act, 1962	The Assam Elementary Education Act, 1968
Assam Elementary Education Act, 1968	Repealed by Assam Elementary Education (Provincialisation) Act, 1974
The Elephants Preservation (Assam Amendment) Act, 1959.	Repealed by Repealing and Amending Act, 23 of 2016
The Assam Entry Tax Act, 2008.	Repealed by GST 2017
The Assam Excise Act, 1910.	Repealed by Assam Excise Act, 2000
The Assam Excise (Extension to Mizo) District Act, 1961	The Assam Repealing Act, 2022 (XXXIII)
The Assam Executive Magistrate (Temporary Powers) Act, 1983.	Cesser on the expiry of three months
The Assam Evacuee Property Act, 1951	The Assam Evacuee Property (Repealing) Act, 2022
The Assam Electricity Control(Emergency Powers) Act, 1947	The Assam Electricity Control(Emergency Powers) (Repealing) Act, 2023
The Assam Famine Relief and Insurance Fund Act, 1948	The Assam Famine Relief and Insurance Fund (Repealing) Act, 2022
The Assam Finance (Sales Tax) Act, 1958	Repealed by VAT, 2003

Assam Finance (Sales Tax) Act, 1956	Repealed by Assam General Sales Act, 1993
The Assam Farmers (Group Irrigation) Act, 1978	The Assam Farmers (Group Irrigation) (Repealing) Act, 2022
The Assam Ganja and Bhang Prohibition Act, 1958	The Assam Repealing Act, 2022
The Assam General Sales Tax Act, 1993	Repealed by VAT, 2003
The Goalpara Tenancy Act, 1929.	Repealed by Assam Land Holding Act, 1974
Garo Hills Regulation, 1876	Repealed by Repealing and Amending Act, 1897
Good Conduct Prisoners Probation Relax Act, 1938	Repealed by Assam Prisons Act, 2013
The Guwahati Non-Bio-Degradable Garbage (Control and Prevention) Act, 2006	The Assam Repealing Act, 2022 (XXXIII)
The Assam Gramdan Act, 1961	Assam Land and Revenue Regulation (Amendment) Act, 2022
The Assam Health Establishment Act, 1993	The Assam Repealing Act, 2015 (Assam Act No. XXIII of 2015)
The Hackney Carriage Act, 1879	Repealed by Act IV of 2018
The Assam Health Infrastructure and Services Development Fund Act, 2009	Repealed by GST 2017
The Assam Highways Act, 1989	Repealed by Assam Public Works (Regulation of Road Development and Road Transport Act, 2010.
The Assam Hindu Women's Rights to Property(Extension to Agricultural Land) Act, 1943	The Assam Repealing Act, 2022 (XXXIII)
The Assam Handicraft Artisan Welfare Fund act, 1998	The Assam Repealing Act, 2022 (XXXIII)
The Assam Industrial Establishment (Conferment Permanent Status to Workmen) Act, 1985	The Assam Repealing (No.I) Act, 2017 (Assam Act No. XIX of 2017)
The Assam Industrial Statistics (Further Provisions and Validating) Act, 1946.	Principal Act: The Industrial Act, 1942 was repealed by Act 32 of 1953
Indian Electricity (Assam Amendment) Act, 1973	Principal Act: Indian Electricity Act, 1910 was repealed by Indian Electricity Act, 2003
The Indian Medical Degrees (Assam Amendment) Act, 1916.	Indian Medical Degree Act, 1916 (central Act) repealed by Repealing and Amendment Act, 2016
The Indian Civil Services (Bengal) Loans Prohibition Regulation, 1823	The Assam Repealing Act, 2022 (XXXIII)
The Assam Industries (Sales Tax Concessions) Act, 1986	The Assam Repealing Act, 2022 (XXXIII)
The Assam Junior Colleges (Provincialisation) Act, 2012	The Assam Repealing Act, 2018 (Assam Act No. XIII of 2018)
The Assam Junior College (Provincialisation) Act, 1996	The Assam Junior College (Provincialisation) Act Repealing Act, 1998(Assam Act No.III of 1999)
The Assam Jute (Control of Prices) Act, 1950	The Assam Jute (Control of Prices) (Repealing) Act, 2023
The Assam Kala-Azar Treatment Act, 1949	The Assam Repealing Act, 2022 (XXXIII)
The Assam Local Board Election (Emergency Provisions) Act, 1940	Assam Repealing and Amending Act, 1953. (Assam Act X of 1953)
The Assam Local Authorities Compensatory	The Assam Local Authorities

Grants (Charged) Act, 1953	Grants (Charged) Act, 1959 (Assam Act No. XXIII of 1959)
The Assam Local Board Election (Emergency Provisions) Act, 1950, 1942,1944,1945,1949	Repealed by Assam Repealing and Amendment Act, 1953
The Assam Land (Requisition & Acquisition) Act, 1948	The Assam Land (Requisition and Acquisition) Act, 1964 (Assam Act No. XV of 1964)
The Assam Legislative Assembly (Members' Emoluments) Act, 1938	The Assam Legislative Assembly Members Salaries and Allowances Act, 1958 (Assam Act No. XIV of 1958)
The Assam Legislative Chambers (Members Emoluments) Act, 1954	The Assam Legislative Assembly Members Salaries and Allowances Act, 1958 (Assam Act No. XIV of 1958)
The Lepers Act, 1898	Repealed by the Repealing and Amending Act, 2016
The Assam Local Authorities Grants (Charged) Act, 1959	The Assam Local Authorities Grants (Charged) (Repealing) Act, 2022 (Assam Act No.XXIV of 2023)
The Assam Land Acquisition (Dibrugarh) Act, 1953	The Assam Repealing Act, 2022 (XXXIII)
The Land Improvement Loans(Extension to Mizo and United Khasi Jaintia Hills District) Act, 1963	The Assam Repealing Act, 2022 (XXXIII)
The Assam Madrassa Education (Provincialisation of Services of Employees and Re-organisation of Madrassa Educational Institutions) Act, 2018	The Assam Repealing Act, 2020 (Assam Act No. X of 2021)
The Assam Madrassa Provincialisation Act, 1995	The Assam Repealing Act, 2020 (Assam Act No. X of 2021)
The Assam Ministers (Salary and Allowance) Act, 1948	The Assam Ministers' and Deputy Ministers' Salaries and Allowances Act, 1958 (Assam Act no. XV of 1958)
The Assam Maternity Benefit act, 1944	The Maternity Benefit (Assam Amendment)Act, 1963
The Assam Ministers (Salary and Allowance) Act, 1940	The Assam Ministers (Salary and Allowance) Act, 1948
The Assam Ministers Salary Act,1939	
The Assam Municipal Act, 1923	The Assam Municipal Act, 1956 (Act XV of 1957)
The Assam Maintenance of Public Order Act, 1947	The Assam Maintenance of Public Order(Autonomous Districts) Act, 1953
The Maternity Benefit (Assam Amendment) Act, 1964.	Maternity Benefit Act, 1961 (Central Act) was repealed by The Code of Social Security, 2020
The Assam Minister's Ministers of State and Deputy Minister's Salaries and Allowances Act, 1958.	Repealed by the Assam Minister's and Leader of the Oppositions Salaries, Allowances and Amenities Act, 2018
The Assam Minister's (Salaries and Allowances)	Repealed by the Ministers' and

Act, 1948.	Deputy Ministers' Salaries & Allowances Act, 1958
The Assam Municipal (Validation of Election) Act, 1957	The Assam Repealing Act, 2022 (XXXIII)
The Assam new Motor Cars (Control of Commercial Sales) Act, 1948	The Assam Repealing and Amending Act, 1953(Assam Act No. X of 1953)
The Assam Non-Govt (Deficit) College Central Pension and Provident Fund Act, 1997	The Assam Repealing Act, 2005(Assam Act No.XLV of 2005)
The Assam National Parks Act, 1968	The Assam Repealing Act, 2022 (XXXIII)
The Assam Non-Agricultural Urban Areas Tenancy Act, 1955	The Assam Repealing Act, 2022 (XXXIII)
The Assam Opium Smoking Act, 1927	The Assam Repealing Act, 2022
Assam Opium (Amendment) Act, 1933	The Assam Repealing Act, 2022
The Assam Opium Prohibition Act, 1947	The Assam Repealing Act, 2022
The Assam Opium Amendment (Autonomous Districts) Act, 1954	The Assam Repealing Act, 2022
The Assam Panchayati Raj Act, 1973	Repealed by Assam Panchayat Act, 1986
The Assam Provincial Legislature (Removal of Disqualifications) Act, 1938	The Assam State Legislature Members (Removal of Disqualifications) Act, 1950 (Assam Act No. XIII of 1950)
The Assam President's Salary Act, 1937	The Assam Repealing and Amending Act, 1953(Assam Act No. X of 1953)
The Assam Primary Education Act, 1947	The Assam Basic Education Act, 1954
The Assam Panchayat Act, 1986	The Assam Panchayat Act, 1994
Assam Preferential Stores Purchase Act, 1989	Assam Repealing Act, 2015
The Assam Parliamentary Secretaries (Appointment, Salaries, Allowances and Miscellaneous Provisions) Act, 2004.	Struck down by High Court
The Press (Objectionable Matters) (Extension to Assam Autonomous Districts) Act, 1953.	Repealed by Act 36 of 1957
The Prisons (Assam Amendment) Act, 1956	Repealed by Assam Prisons Act, 2013
The Assam Private Fisheries Protection Act, 1935	The Assam Repealing Act, 2022 (XXXIII)
The Public Servant (Inquiries) Act, 1850	Repealed by Central Repealing and Amending Act, 2017
The Assam Pure Food Act, 1947	Repealed by Prevention of Food Adulteration Act, 1954
The Assam prohibition of Smoking in Passengers Vehicle Act, 1954	Repealed by Assam Prohibition of Smoking and Non-Smokers' Health Protection Act, 1999
The Assam Prohibition of Smoking in Show Houses Act, 1951	Repealed by Assam Prohibition of Smoking and Non-Smokers' Health Protection Act, 1999
The Police Act, 1861	in its application to the State of Assam was repealed by the Assam Police Act, 2007
Assam Pure Food Act, 1923	Repealed by Pure Food Act, 1947
Plantations Labour (Assam Amendment) Act, 2017	Repealed by the Occupational Safety, Health and Working Conditioned Code, 2020

The Public Gambling (Extension to Mizo District) Act, 1962	The Public Gambling (Extension to Mizo District) (Repealing) Act, 2022
The Assam Protection of Interest of Depositors (In Financial Establishments) Act, 2000	The Assam Protection of Interest of Depositors (In Financial Establishments) (Repealing) Act, 2022 (Assam Act No. XXII of 2023)
The Press and Registration of Books (Extension to Lusai Hills) Act, 1954	The Assam Repealing Act, 2022 (XXXIII)
The Assam Right to Information Act, 2001	The Assam Repealing Act, 2006 (Assam Act No. VI of 2006)
The Rural Panchayat Act, 1948	The Assam Panchayat Act, 1959
The Assam Rifles Act, 1920	Cesser of this Act, 1920 by Assam Rifles Act, 1941
The Assam Rifles Act, 1941	Repealed by Assam Rifles Act, 2006
The Revenue Recovery (Extension to Lusai Hills) Act, 1954	The Assam Repealing Act, 2022 (XXXIII)
The Assam Rhinoceros Preservation Act, 1954	The Assam Repealing Act, 2022 (XXXIII)
The Assam Rural Development Cess (Repealing) Act, 1988	The Assam Rural Development Cess (Repealing) Act, 2022 (Assam Act No. XX of 2023)
The Assam Rajib Gandhi University of Cooperative Management Act, 2010	The Assam Repealing Act, 2023
The Assam State Higher Education Council Act, 2017	The Assam State Higher Education Council (Repealing) Act, 2022
The Assam Secondary Education (Provincialisation) Act, 1977	The Assam Repealing (No.3) Act, 2018
The Assam State Acquisition of Zamindaries Act, 1951	The Assam Repealing Act, 2016(Assam Act No. IV of 2016)
The Assam State Acquisition of Zamindaries ( Extension to autonomous District of Garo Hills) Act, 1953	The Assam Repealing Act, 2022 (XXXIII)
The Assam Speaker's (Salary and Allowance) Act, 1948	The Assam Speaker's Salaries and Allowances Act, 1958
The Salary and Allowances of the Leader of the Opposition in the Assam Legislative Assembly Act, 1978.	Repealed by the Assam Minister's and Leader of the Oppositions Salaries, Allowances and Amenities Act, 2018
The Assam Speaker's Salaries and Allowances Act, 1958	Repealed by the Assam Minister's and Leader of the Oppositions Salaries, Allowances and Amenities Act, 2018
The Assam Sales of Motor Spirit and Lubricants Taxation Act, 1939 (Including all amendments)	The Assam (Sales of Petroleum and Petroleum Products including motor Spirit and Lubricants Taxation Act, 1955 (Assam Act No. IX of 1956)
The Sylhet Non-Agricultural Urban Areas Tenancy Act, 1947	The Assam Non-Agricultural Urban Areas Tenancy Act, 1955 (Assam Act No. XII of 1955)

The Assam Sales Tax Act, 1947	The Assam General Sales Tax Act, 1993
The Shops and Establishments Act, 1948	Repealed by the Assam Shops and Establishments Act, 1971
The Sylhet tenancy Act, 1936	Repealed by Assam Land Holding Acts, 1974
The Assam State Industrial Relief Undertakings (special provision) Act, 1984	The Assam Repealing Act, 2022 (XXXIII)
The Assam Shramik Bahini Act, 1959	The Assam Repealing Act, 2022 (XXXIII)
The Sylet Jhum Regulation	The Assam Repealing Act, 2022 (XXXIII)
The Shillong( Rifle Range and Umlong) Cantonments Assimilation of State laws act, 1953	The Assam Repealing Act, 2022 (XXXIII)
The Assam State Legislature (Delegation of Powers) Act, 1981	Repealed by Repealing Act 19 of 1988
Assam Temperance Act, 1926	The Assam Repealing Act, 2022
The Assam Taxation (On Goods Carried by Roads or on Inland Waterways) Act, 1954	The Assam Taxation on Goods Carried by Roads or on Inland Waterways Act, 1961
The Assam Taxation (On Luxuries) Act, 1997	The Assam Value Added Tax Act, 2003
The Assam Tribal Development Authority Act, 1983	The Assam Tribal Development Authority (Repeal) Act, 2021
The Assam Taxation (Procedure for Rounding Off) Act, 1971	The Assam Taxation (Procedure for Rounding Off) (Repealing) Act, 2022
The Tinsukia and Dibrugarh Electricity Supply Undertakings (Acquisition) Act, 1973	The Tinsukia and Dibrugarh Electricity Supply Undertakings (Acquisition) (Repealing) Act, 2022
The Assam Taxation (Transfer of Reference Application) Act, 1962	The Assam Taxation (Transfer of Reference Application) (Repealing) Act, 2022 (Assam Act No. XXVI of 2023)
The Assam Taxation Law Validation Act, 1961	The Assam Taxation Law Validation (Repealing) Act, 2022 (Assam Act No. XXV of 2023)
Assam (Sales of Petroleum & Petroleum Products including Motor Spirit & Lubricants) Taxation Act, 1955	Repealed by Assam General Sales Tax Act
The Assam (Temporarily Settled Districts) Tenancy, Act 1935	The Assam (Temporarily Settled Areas) Tenancy, Act 1971
The Assam Tax on Luxurious (Hotels and Lodging Houses) Act, 1989.	Repealed by GST
Assam Tolls (Assam Amendment) Act, 1933	Repealed by Repealing Act IV of 2018
The Assam Urban Areas Rent Control Act, 1966	The Assam Urban Areas Rent Control Act, 1972 (Assam Act No. XVII of 1972)
The Assam Urban Areas Rent Control Act, 1955	The Assam Urban Areas Rent Control Act, 1961
The Assam Urban Areas Rent Control Act, 1949	The Assam Urban Areas Rent Control Act, 1972
The Assam Urban Areas Rent Control Act, 1961	Repealed by Assam Repealing and Amendment Act, 1953
The Assam Urban areas Rent Control Act, 1972	The Assam Tenancy Act, 2021



The Assam Urban Immovable Property Tax Act, 1963	The Assam Urban Immovable Property Tax Act, 1969
The Assam Urban Immovable Property Tax Act, 1969	The Assam Repealing Act, 2022 (XXXIII)
The Assam Venture Sanskrit and Pali Educational Institutions (Provincialisation of Services) Act, 2012	The Assam Venture Sanskrit and Pali Educational Institutions (Provincialisation of Services) (Repealing) Act, 2022
The Assam Venture Madrassa Educational Institution (Provincialisation of Services) Act, 2011	Repealed by Assam Madrassa Education Act, 2018
The Assam Venture Educational Institution (Provincialisation of Services) Act, 2011	Repealed by Assam Education (Provincialization of Services of Teachers Re-organisation of Education Act, 2017
The Assam Value Added Tax Act, 2003	Repealed by GST Act, 2017
Assam Veterinary Council Act, 1978	Repealed by Indian Veterinary Act, 1984
The Assam Workmen's Protection Act, 1984	The Assam Repealing (No.I) Act, 2017(Assam Act No. XIX of 2017)
The Assam Weights and Measures (Enforcement) Act, 1959.	Central Act (i) Standards of weights and Measures Act, 1976 (ii) Standards of weights and Measures Act, 1981 were repealed by Legal Metrology Act, 2009
Wild Birds and Animals Protection Act, 1912	Repealed by the Assam Rhinoceros Preservation Act, 1954.